प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

वेबसाइट : <u>www.rbi.org.in/hindi</u> Website : <u>www.rbi.org.in</u> ई-मेल/email : <u>helpdoc@rbi.org.in</u>

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December 29, 2025

Calendar for Auction of Government of India Treasury Bills

(For the Quarter ending March 2026)

Reserve Bank of India, in consultation with the Government of India, hereby, releases the calendar for issuance of Treasury Bills for the quarter ending March 2026 as under:

Notified Amount for Auction of Treasury Bills (January-March 2026)					
					(₹ crore)
Date of Auction	Date of Issue	91 Days	182 Days	364 Days	Total
January 07, 2026	January 08, 2026	9,000	12,000	8,000	29,000
January 14, 2026	January 15, 2026	9,000	12,000	8,000	29,000
January 21, 2026	January 22, 2026	9,000	12,000	8,000	29,000
January 28, 2026	January 29, 2026	9,000	12,000	8,000	29,000
February 04, 2026	February 05, 2026	9,000	12,000	8,000	29,000
February 11, 2026	February 12, 2026	14,000	12,000	8,000	34,000
February 18, 2026	February 20, 2026	14,000	12,000	8,000	34,000
February 25, 2026	February 26, 2026	14,000	12,000	8,000	34,000
March 04, 2026	March 05, 2026	14,000	12,000	8,000	34,000
March 11, 2026	March 12, 2026	14,000	12,000	8,000	34,000
March 18, 2026	March 20, 2026	14,000	12,000	8,000	34,000
March 25, 2026	March 27, 2026	15,000	12,000	8,000	35,000
Total		1,44,000	1,44,000	96,000	3,84,000

- 2. Reserve Bank of India, in consultation with the Government of India, will have the flexibility to modify the indicated amount and timing for auction of Treasury Bills depending upon the requirements of the Government of India, evolving market conditions and other relevant factors, after giving due notice to the market. Thus, the calendar is subject to change, if circumstances so warrant, including for reasons such as intervening holidays. Such changes, if any, will be communicated through press releases.
- 3. The auction of Treasury Bills will be subject to the terms and conditions specified in the <u>General Notification No. F.No.4(2)-B(W&M)/2018 dated March 26, 2025</u> issued by the Government of India, as amended from time to time.

(Brij Raj) Chief General Manager